

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 349/MP/2024

Along with IAs No. 84/2024 and 85/2024

Subject : Petition under Section 79 (1) (b) and (f) of the Electricity Act, 2003, for adjudication of disputes pertaining to the Scheduled Delivery Date (SDD) and illegal recovery of Liquidated Damages by the Respondent from the Petitioner under the PPA dated 27.11.2013.

Petitioner : KSKMPCL

Respondents : TANGEDCO

Date of Hearing : **18.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Anand K. Ganesan, Advocate, KSKMPCL
Ms. Aishwarya, Advocate, KSKMPCL
Shri Harsha V. Rao, Advocate, KSKMPCL
Shri Rahul Ranjan, Advocate, TANGEDCO

Record of Proceedings

Due to a paucity of time, the hearing of the petition, with IA, was adjourned.

2. The petition along with IA shall be listed for hearing on **12.11.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

